

**Supreme Court Judgments/Orders on Manual Scavenging**  
**Note: Supreme Court Judgments are Available at: <http://www.judis.nic.in>**

**Safai Karamachari Andolan & Ors.**      **Vs.**      **Union of India & Ors.**  
Writ Petition (Civil) 583/2003  
<http://www.supremecourtofindia.nic.in> : **See** case status

**A. Kamaladhar Gupta**      **Vs.**      **Govt. of India**  
WP No.2767 of 2001 D/O7.2.2000 AIR  
2002 Adhra Pradesh 326.